

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 116

CP (IB) No. 255/Chd/Hry/2022

IN THE MATTER OF:

Hitachi Plant Technologies India Pvt. Ltd.

...Petitioner

Under Section: 59, IBC 2016

Order delivered on 18.03.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Tarun Jaggi, Liquidator in person

ORDER

A date is requested by learned liquidator for submitting the Form-H with final report. Let the same be filed within one week. List the matter on 01.04.2024.

-sd-
(L. N. GUPTA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM